

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/1492/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandan Das,  
District and Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 20<sup>th</sup> March 2019.

Sub: **Permission to leave the station.**

Ref:- Your letter No.DJ/BAK/1114/2019/E Dated the 20.03.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with your official car, at your own cost, w.e.f. evening of 20.03.2019 (after office hours) till the morning of 25.03.2019, has been granted/rejected. The senior most judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

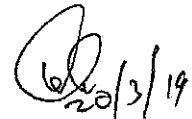
Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-49/2000/1493** /A, dated 20'03'19

Copy forwarded for information to:

✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

